

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

CP-16/126(ND)/2017

In the matter of :

M/s. Magnon Interactive P) Limited

....PETITIONER

SECTION :

Under Section 441 (92 & 159)

Order delivered on 22.8.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner

: Mr. Mohit Chaurasia, Advocate

For the Respondent/Cor. Debtor

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ORDER

 Learned Counsel for the petitioner is present and seeks some more time to file ~~an~~ affidavit in relation to the submissions made before the Registrar of Companies explaining the delay in compliance of statutory provisions as sought to be compounded in the petitions filed under Section 441 of the Companies Act, 2013.

A week's time is granted for this purpose.

Post the matter on 30.8.2017.


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
22.8.2017